

**GOVERNMENT OF INDIA
HOUSING AND URBAN POVERTY ALLEVIATION
LOK SABHA**

UNSTARRED QUESTION NO:25
ANSWERED ON:22.02.2011
IMPACT OF URBAN POVERTY ALLEVIATION SCHEMES
Agarwal Shri Jai Prakash

Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

- (a) the per capita income of the people living in metropolitan cities and slums;
- (b) whether the people living in slums have been benefited by the urban poverty alleviation schemes of the Government; and
- (c) if so, the details thereof during each of the last three years and the current year, State-wise; and UT-wise?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF HOUSING & URBAN POVERTY ALLEVIATION (KUMARI SELJA)

(a): As per the Press Note dated 31-01-2011 released by Press Information Bureau, Government of India, the per capita income at 2004-05 prices is estimated at Rs. 33,731 for 2009-10 as against Rs. 31,801 in 2008-09. The per capita income at current prices is estimated at Rs. 46,492 in 2009-10 as against Rs. 40,605 for the previous year. Metropolitan cities and slum-wise data on per capita income are not reported.

(b) & (c): Ministry of Housing & Urban Poverty Alleviation is implementing schemes of Swarna Jayanti Shahari Rozgar Yojana (SJSRY) aiming at provision of gainful employment to the urban poor by assisting them to set up of individual/group enterprises as well as utilising their labour for the construction of socially useful public assets. Jawaharlal Nehru National Urban Renewal Mission (Basic Services to the Urban Poor and Integrated Housing and Slum Development Programme components) aim at providing basic amenities viz. water, sanitation, primary health, primary education and social security, with decent shelter and security of tenure to the urban poor including slum dwellers. State and Union Territory-wise number of urban poor including slum dwellers assisted under these schemes during the last three years and the current year are at Annexure-I & II respectively.